

**IN THE INCOME TAX APPELLATE TRIBUNAL  
“SMC” BENCH, AHMEDABAD**

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER &  
Ms. MADHUMITA ROY, JUDICIAL MEMBER**

I.T.A. No.2758/Ahd/2017  
(Assessment Year : 2011-12)

Ulhas Securities Pvt. Ltd.,  
Q-202, Corals, Parshwanath,  
Atlantis Park, Near Agora Mall,  
S.P. Ring Road, Sughad,  
Dist. Gandhinagar – 382 424.

Vs. ITO,  
Ward – 8(4),  
New Ward – 4(1)(4),  
Ahmedabad

[PAN No. AAACU 6130 E]

(Appellant)

..

(Respondent)

Appellant by :

Withdraw Application

Respondent by :

Shri Jayant Jhaveri, Sr.D.R.

Date of Hearing

13/12/2018

Date of Pronouncement

15/01/2019

आदेश / O R D E R

**PER Ms. MADHUMITA ROY - JM:**

The instant appeal filed by the assessee is against the order dated 10.03.2016 passed by the Commissioner of Income Tax (Appeals)-9, Ahmedabad arising out of the order dated 28.01.2014 for the Assessment Year 2011-12 passed by the ITO, Ward-8(4) now Ward-4(1)(4), Ahmedabad under section 143(3) of the Income Tax Act, 1961 (hereinafter referred to as ‘The Act’).

2. This matter was fixed for hearing on 13.12.2018. At the outset, learned counsel for the assessee moved an application for withdrawal of the appeal filed by the assessee. The ld. DR for the revenue has no objection.

- 2 -

3. In the light of the above written submission made by the Id. Counsel for the assessee the appeal of the assessee is hereby dismissed as withdrawn.

4. In the result, appeal filed by the assessee is dismissed as withdrawn.

<b>This Order pronounced in Open Court on</b>	<b>15/01/2019</b>
-----------------------------------------------	-------------------

Sd/-  
( WASEEM AHMED )  
ACCOUNTANT MEMBER

Sd/-  
( Ms. MADHUMITA ROY )  
JUDICIAL MEMBER

Ahmedabad; Dated 15/01/2019  
*Priti Yadav, Sr.PS*

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त(अपील) / The CIT(A)-9, Ahmedabad.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद / DR, ITAT, Ahmedabad
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Dy./Asstt.Registrar)  
आयकर अपीलीय अधिकरण, अहमदाबाद / ITAT, Ahmedabad